

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 201
(IB)-34/ND/2024

IN THE MATTER OF:

Kaliber Associates Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Gulmohar Realtors Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 08.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Mohd. Shahan Vlla

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel appearing for the CD submitted that the CD has sent a settlement proposal to the Liquidator qua the FC viz. Kaliber Associates Pvt. Ltd. Confronted with the plea, Mr. Bhattacharya, Ld. Counsel for the FC submitted that the proposal has been forwarded to SCC for its consideration. Let the outcome of the consideration be reported on 22.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)